

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(C). No. 673 of 2015**

Lalit Kumar Lal ..... Petitioner  
.....  
Versus  
Jharkhand State Housing Board & Ors. .... Respondents  
.....

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Mr. Rohit, Adv.  
For the Respondents : Dr. Ashok Kr. Singh, Adv..

.....  
The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

09/05.04.2021 Learned counsel for the petitioner seeks three weeks time to file rejoinder to the counter affidavit.

As prayed for, put up this case on 28.04.2021.

**(Rajesh Kumar, J.)**

*Shahid/*